

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:6350
ANSWERED ON:06.05.2003
ALLOTMENT OF BLOCKS OF COAL RESERVES TO KPCL
NARESH KUMAR PUGLIA

Will the Minister of COAL be pleased to state:

- (a) whether it is a fact that seven blocks of coal reserves of Western Coalfields Limited (WCL) are proposed to be allotted to Bengal EMTA for supply of coal to Karnataka Power Company Limited's Thermal Power Plant coming up at Bellary;
- (b) if so, the details thereof and the reasons therefor alongwith the terms and conditions of the agreement in this regard; (
- (c) whether these coal blocks were proposed to be allotted to Central India Power Company for their proposed Bhadrawati Power Plant and the NTPC for their proposed 1000 MW power plant;
- (d) if so, the details thereof;
- (e) whether after allotment of these coal blocks of WCL for power plant in Karnataka, the proposed power plants in Chandrapur District of Maharashtra shall be deprived of coal affecting badly the production of power;
- (f) if so, whether the Government proposed to review the decision; and
- (g) if not, the reasons therefor?

Answer

MINISTER OF COAL (SHRI KARIYA MUNDA)

(a) : No, Sir.

(b) : Question does not arise in view of reply in part (a) above.

(c)&(d) : M/s Central India Coal Company (CICC) was allotted Baranj I-IV , Manora Deep and Kiloniblocks in WCL for meeting the requirement of Bhadravati Thermal Power Station(TPS) Stage-I by the Screening Committee. Subsequently, due to vicinity of Ordnance Factory, Chandrapur, manufacturing sensitive explosives, Ministry of Defence imposed blasting restrictions for mining. M/s CICC expressed their inability in mining in the captive blocks allotted to them.

(e) to (g) : Captive mining blocks are allotted to the applicants by an Inter – Ministerial Committee called Screening Committee. This Committee includes members from the Ministry of Power and members from the respective State Governments alongwith other members. The proposal of Karnataka Power Company Limited involves allocation of seven coal blocks. The matter is under consideration in the forthcoming meeting of the Screening Committee. The final decision in this regard is yet to be taken by the said committee.